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Central Administrative Tribunal
Principal Bench: New Delhi

O.A. No. 2027/2003

New Delhi this the 21st Day of August, 2003

Hon'ble Shri V.K. Majotra, Member (A)
Hon'ble Shri Shanker Raju, Member (J)

B.S. Tyagi,
S/o Late Shri G.S. Tyagi,
R/o B-144, Suraj Mal Vihar,
Delhi-110 092, and Retired
Vice Principal from
Govt. Boys Senior Secondary School,
Vishvas Nagar, Delhi-110 032.

Applicant

(None present)

Versus

Union of India, through

1. Govt. of N.C.T. of Delhi, through
The Chief Secretary,
IP Estate, New Delhi.
2. The Director of Education,
Dept. of Education,
Govt. of NCT of Delhi,
Sham Nath Marg, Delhi.
3. The Dy. Director of Education (South East)
Govt. of NCT of Delhi,
Rani Garden, Geeta Colony,
Delhi.

Respondents

O R D E R (ORAL)

Shri V.K. Majotra,

None present for the applicant.

2. We proceed to dispose of this OA in terms of
Rule 15 of the CAT (Procedure) Rule, 1987.

3. We have gone through the pleadings in this case.
According to the applicant who retired on superannuation on
30-6-1991, he was promoted as Vice-Principal on 25-8-1984.
Sh. R.C. Virmani, applicant's junior was promoted as such
on 29-1-1986 and was accorded higher pay than the
applicant. Applicant has been representing to the
respondents for stepping up of his pay with reference to

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the higher pay drawn by his junior. He made a detailed representation for stepping up of his pay on 2-2-2002 (Annexure 4C) which has not yet been responded to by the respondents.

4. Having regard to the averments made in the OA, in our view, this OA can be disposed of at this stage itself without issuing notices to the respondents in the interest of justice directing the respondents to dispose of the applicant's representation dated 2-2-2002 (Annexure 4C) by a detailed, reasoned and speaking order within a period of three months from the date of communication of this order.

5. OA is disposed of accordingly.

S. Raju

(Shanker Raju)
Member (J)

V.K. Majotra

(V.K. Majotra)
Member (A)

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Later on Sh. Gyan Prakash, 1d. counsel for the applicant appears.

S. Raju

(Shanker Raju)
Member (J)

V.K. Majotra

(V.K. Majotra)
Member (A)

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